## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Arrchema Bos Thoryambale Komnam Chandramauli Pabhakar

Counsel for Respondents 1,286

## ORDER

Counsel for petitioners present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal due to personal inconvenience. Counsel for the respondents present. Time extended at request. Put up on 06.12.2017.

-30-S Vijayaraghavan Member (Technical)

-sd -K Anantha Padmanabha Swamy Member (Judicial)

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